

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2830/2001

New Delhi this the 5th day of March, 2003.

(8)

Hon'ble Dr. A. Vedavalli, Member(J)

Nasir Khan,
S/o Sh. Saboor Khan,
C/o Sh. FAzil Khan,
R/o Mohalla Khan Alampura,
Dehradun Chowk,
Saharanpur-247001. Applicant

(through Ms. Meenakshi, proxy for Mrs. Rani Chhabra,
Advocate)

Versus

1. Union of India through
its Secretary,
Ministry of Communication,
Department of Telecommunication,
Sanchar Bhawan,
New Delhi-1.
2. Chief General Manager,
Telecom West,
Telecom Circle,
Windlass Complex,
Rajpur Road,
Dehradun.
3. General Manager, Telecom,
Department of Telecommunication,
Mission Compound,
Saharanpur.
4. Assistant Engineer(Phones),
Department of Telecommunication,
Mission Compound,
Saharanpur.
5. Telecom District Engineer,
Mission Compound, Respondents
Saharanpur.

(through Sh. M.M. Sudan, Sr. Standing Counsel)

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned proxy counsel for applicant's counsel
seeks permission to withdraw this OA with liberty to
approach the appropriate forum in accordance with law.
Permission granted. OA is dismissed as withdrawn with



liberty granted to the applicant to approach the appropriate forum, if so advised, in accordance with law.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

/vv/